

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 124

IA(IBC)(LIQ.)/9 (CH)2024, IA(I.B.C) Nos. 2530 (CH)2023, 201 (CH)2024,
202 (CH)2024, 507 (CH)2024, 508 (CH)2024, 1127 (CH)2024,
1128 (CH)2024, 1129 (CH)2024, 1130 (CH)2024

In

CP (IB) No. 118/Chd/Pb/2021
(Admitted)

IN THE MATTER OF:

Punjab National Bank

...Petitioner

vs

Golden Agrarian Private Limited

...Respondent

Under Section: 7 IBC 2016, Sec 33(1) (b) (i) to (iii) r /w Sec 33(3), 19(2), 60(5)

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 03.07.2024.

07.05.2024

Pooja

-Sd/-
Court Officer